

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- MA.413/2011

Titled

National Insurance Company Ltd (Petitioner) V/S Baldev Singh & ors. (Respondents)

Notice to the respondent (s): -

5. Ravinder Singh S/O S.Pritam Singh
R/O 20/3, Sanjay Nagar, Jammu

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondent to appear before this Court on 29th - Oct - 2021 at 9.30 A.M. or the next working day if 29th of October 2021 is -declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 07th day of October 2021 at Jammu.

Registrar Judicial
High Court of J&K & Ladakh
Jammu

No.:- 2306

Dated:- 07-10-21

Copy of the above forwarded to:

1. The Editor State times, Amphalla, Jammu India for publishing the notice in the newspaper, cutting of the paper and bill of advertisement be sent to this Registry immediately after publishing. An amount of rupees 500 vide No. 676 dated 04-10-2021 as publication charges have been deposited in this Court which shall be paid as and when the bill and cuttings are received.

✓ 2. CPC, e-courts, High Court of J&K & Ladakh, Jammu, for uploading the same on the official website of the High Court of J&K & Ladakh .

Registrar (Judl.)
High Court of J&K & Ladakh
Jammu